

**Title:** Introduction of the High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1998.

15.39-1/2 hrs.

\*m02

SHRI AMAR PAL SINGH (MEERUT): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Allahabad at Meerut.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Allahabad at Meerut."

The motion was adopted.

SHRI AMAR PAL SINGH (MEERUT): I introduce the Bill.

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